

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
AT CHENNAI

(APPELLATE JURISDICTION)

Comp App (AT) (CH) (Ins) No. 178/2024
IA No. 486/2024, IA No. 487/2024

In the matter of:

Mr Ravi Kiran Saladi Konda &Anr.

... Appellant

V

**Mr Sanjay Gupta,
Liquidator-LancoBabandh Power Limited**

...Respondent

Present :

For Appellant : Mr. E. Om Prakash, Sr. Advocate
For Mr. P. Ulaganathan, Advocate

ORDER
(Hybrid Mode)

06.06.2024:

List before another Bench of which one of us [Judicial Member Justice Sharad Kumar Sharma] is not a Member.

The Registry is directed to place the matter before the Hon'ble Chairperson for nomination of the Bench.

[Justice Sharad Kumar Sharma]
Member (Judicial)

[Jatindranath Swain]
Member (Technical)

SE/TM